

MOST URGENT



GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs.
(Notary Section) **Civil Secretariat,**
Jammu/ **Srinagar.**

To

✓ **The Director Information,**
J&K Srinagar.

No. LD(Notary)2013/Interview

Dated.20-10-2017

Subject:- Publication of Corrigendum in leading News-Papers.

Sir,

In continuation to this department's letter dated 13-10-2017, I am directed to forward a copy of Corrigendum with the request kindly to publish the same in the leading News-papers for wider publicity.

The matter may kindly be treated as **MOST URGENT.**

Yours faithfully,

(Khursheed Ahmad Bhat)
Assistant Legal Remembrancer
Department of Law, J & PA

Encls:- (As above)

NHH 20/10
20.10.17



GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs.
(Notary Section) **Civil Secretariat,**
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CORRIGENDUM

It has been noticed that while publishing the list of applicants who are scheduled to face interview for appointment as Public Notaries, an error has crept inadvertently relating to the interview of the Jammu Division based applicants.

Therefore, it is clarified that on 24.10.2017 only the interview of candidates of Kashmir Division shall take place as per the scheduled time and venue (details also available on www.jklaw.nic.in). Inconvenience, if any, is regretted. However, dates of Interview for the Jammu Division based applicants for the appointment of Public Notaries shall be communicated separately.

(Khursheed Ahmad Bhat)

Assistant Legal Remembrancer

Department of Law, Justice and Parliamentary Affairs.